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# புதுச்சேரி மாகில அரசிதழ்

# La Gazette de L'État de Poudouchéry The Gazette of Puducherry

### PART - I

சிறப்பு வெளியீடு	EXTRAORDINAIRE		EXTRAORDINARY	
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No.   Puducherry	Tuesday	7th	January	2020

# GOVERNMENT OF PUDUCHERRY HEALTH SECRETARIAT

(G.O. Ms. No. 1, Puducherry, dated 3rd January 2020)

#### **NOTIFICATION**

In pursuant to the Government of India Act "Rights of Persons with Disabilities Act, 2016" (hereafter referred to as Act) and the Social Welfare Department, Puducherry *vide* Letter No. 360 (4)/DSW/DD/HW-1/RPD Act/2018/326, dated 21st February 2018, the Health Department, Puducherry, is need to be notify the following designated authorities for the purpose of the implementation of various provisions of the Act.

In exercise of the powers conferred under section 21 of the Act, the Lieutenant-Governor, Puducherry, is pleased to extent welfare measures in Employment, Education and Welfare to persons with disabilities under the Act.

In exercise of the powers conferred under sub-section (1) of the section 23 of the Act, the Lieutenant-Governor, Puducherry, is pleased to notify the officers (list annexed herewith) as the Grievance Redressal Officers of the Head of Office/Controlling Officer of the Hospitals/Institutions concerned of the Health Department, Puducherry.

In exercise of the powers conferred under sub-section (1) of the section 38 of the Act, the Lieutenant-Governor, Puducherry, is pleased to notify the Deputy Director, Differently Abled Person Division, Directorate of Social Welfare as High Support Officer for the purpose of the Act.

In exercise of the powers conferred under sub-section (2) of the section 38 of the Act, the Lieutenant-Governor, Puducherry, is pleased to constitute the Assessment Board with the following Members:-

> (a) Medical Superintendent, Indira Gandhi Government . . Chairperson General Hospital and Postgraduate Institute, Puducherry.

> > . . Member

. . Member

- (b) Director, Social Welfare Department, Puducherry . . Member
- (c) (i) Specialist in Orthopedic, Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.
  - (ii) Specialist in ENT, Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.
  - (iii) Specialist in Ophthalmologist, Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.
  - (iv) Specialist in Medicine, Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.
  - (v) Specialist in Psychiatry, Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.
- (d) Physiotherapist, Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.

(e) Dr. C.T. Suresh, Neurologist - Expert . . Member

In exercise of the powers conferred under sub-section (1) of the section 57 of the Act, the Lieutenant-Governor, Puducherry, is pleased to notify the following Medical Officers as Competent Authority to issue Certificate of Disability to person with disability for the purpose of the Act.

Region	Name of the hospital	Type of disability under Right to Persons with Disability Act, 2016	Name of certifying authority
(1)	(2)	(3)	(4)
Puducherry	Indira Gandhi Government General Hospital and Postgraduate Institute.	Physical Medicine and Rehabilitation or Orthopaedic Specialist. ENT Specialist. Ophthalmologist. General Physician (above 18 years). Paediatrician (less than 18 years). Psychiatrist.	Medical Superintendent

(1)	(2)	(3)	(4)
Karaikal	Government General Hospital.	Physical Medicine and Rehabilitation or Orthopaedic Specialist. ENT Specialist. Ophthalmologist. General Physician (above 18 years). Paediatrician (less than 18 years). Psychiatrist.	Medical Superintendent
Mahe	Government General Hospital.	Physical Medicine and Rehabilitation or Orthopaedic Specialist. ENT Specialist. Ophthalmologist. General Physician (above 18 years). Paediatrician (less than 18 years). Psychiatrist.	Deputy Director, Mahe.
Yanam	Government General Hospital, Yanam.	Physical Medicine and Rehabilitation or Orthopaedic Specialist. ENT Specialist. Ophthalmologist. General Physician (above 18 years). Paediatrician (less than 18 years). Psychiatrist.	Deputy Director, Yanam.

In exercise of the powers conferred under sub-section 59 of the Act, the Lieutenant-Governor, Puducherry, is pleased to notify the Director of Health and Family Welfare Services, Puducherry, as the Appellate Authority for the purpose of the Act, 2016.

2. This issues with the concurrence of Finance Department, Puducherry *vide* I. D. Note: No. 2286/FC/FD/F4/A1/2019-20, dated 09-12-2019.

(By order of the Lieutenant-Governor)

#### A. PUNITHAMARY,

Under Secretary to Government (Health).

### **ANNEXURE**

Sl. No.	Heads of Office/Controlling Officer of the Hospital/ Institutions	Units concerned
(1)	(2)	(3)
1.	The Medical Superintendent	Indira Gandhi Government General Hospital and Postgraduate Institute, Puducherry.
2.	The Medical Superintendent	Rajiv Gandhi Government Women and Children Hospital, Puducherry.
3.	The Medical Superintendent	ESI Hospital, Gorimedu, Puducherry.

(1)	(2)	(3)
4.	The Medical Superintendent	Government Hospital for Chest Disease, Puducherry.
5.	The Medical Superintendent	Government General Hospital, Karaikal.
6.	The Deputy Director	Government General Hospital, Mahe.
7.	The Deputy Director	Government General Hospital, Yanam.
8.	The Deputy Director	Public Health, Puducherry.
9.	The Deputy Director	Family Welfare and MCH, Puducherry.
10.	The Deputy Director	ESI Hospital, Gorimedu, Puducherry.
11.	The Deputy Director	IEC, Puducherry.
12.	The Deputy Director	Immunization, Puducherry.
13.	The Deputy Director	Immunization, Karaikal.
14.	The Assistant Director	Malaria, Puducherry.
15.	The Assistant Director	Filaria, Puducherry.
16.	The Assistant Director	Leprosy, Puducherry.
17.	The Programme Officer	National Programme for Control of Blindness, Puducherry.
18.	The STD Control Officer	STD Control Programme, Puducherry.
19.	The TB Control Officer	Government Chest Clinic, Puducherry.
20.	The Medical Officer-in-charge	Community Health Centre, Karikalampakkam, Puducherry.
21.	The Medical Officer-in-charge	Community Health Centre, Mannadipet, Puducherry.
22.	The Medical Officer-in-charge	Community Health Centre, Thirunallar, Karaikal.
23.	The Medical Officer-in-charge	Community Health Centre, Palloor, Mahe.
24.	The Medical Officer-in-charge	Mahatma Gandhi Government Leprosy Hospital, Puducherry.
25.	The Medical Officer-in-charge	Physical Medicine and Rehabilitation Centre, Puducherry.
26.	The Senior Accounts Officer	Directorate of Health and Family Welfare Service, Puducherry.
27.	The Chief of Government Pharmacy, Puducherry.	